



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

143

Ref No- 493677 /C-1/ NWT-168 /2023

Date: 16/05/2023

To,
The Registrar,
National Green Tribunal,
Principal Bench,
New Delhi.
E-mail : judicial-ngt@gov.in

Sub.: Report of a Joint Committee constituted in compliance of the order of Hon'ble NGT dated 06-02-2023, in the matter of O.A. No. 808 of 2022, Joginder Kumar Lamba Vs State of UP & Ors.

Sir,

That in compliance of the orders dated 06.02.2023 passed by the Hon'ble National Green Tribunal, New Delhi in OA No. 808 of 2022, Joginder Kumar Lamba Vs State of UP & Ors, the Report of Joint committee is annexed herewith and forwarded to you with the request that the same may be placed before the Hon'ble Tribunal for perusal.

Yours Sincerely,

(Vivek Roy)

Chief Environmental Officer,
Circle-1

Copy to:

1. Member Secretary, U. P. Pollution Control Board, Lucknow for information.
2. Shri Pradeep Mishra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
3. Law Officer-I, U.P. Pollution Control Board, Lucknow for information.
4. Regional Officer, UPPCB, Noida.

Chief Environmental Officer,
Circle-1



STATUS REPORT IN COMPLIANCE OF

HON'BLE NATIONAL GREEN

TRIBUNAL

ORDER DATED 06 FEBRUARY, 2023

IN

O.A. NO 808/2022

TITLED

Joginder Kumar Lamba

Vs

State of U.P. & Ors.

Report of a Joint Committee constituted in compliance of the order of Hon'ble NGT dated 06-02-2023, in the matter of O.A. No. 808 of 2022, Joginder Kumar Lamba Vs State of UP & Ors.

1.0 BACKGROUND

The Hon'ble National Green Tribunal, Principal Bench, New Delhi, vide its order dated 06.02.2023 in the matter of O.A. No. 808 of 2022, Joginder Kumar Lamba Vs State of UP & Ors, directed as follow:

".....5. We have heard learned appearing Counsel and with their assistance gone through the record. Prima facie, the receipts filed for purchase of water are not genuine and NOIDA Authority, in supporting their genuineness, is unable to show its corresponding record. There are contradictions in the particulars of the quantity of water purchased and the number of tankers used for transportation. The stand of NOIDA Authority and the report of joint Committee appear to be based on the said self-serving information of the PP without any independent verification. In view of inherent contradictions in the documents and absence of corresponding documents of the Authorities, the said record could not have been acted upon. The report being mechanically based on such unreliable record cannot be accepted and stands rejected. A fresh report be filed in the light of above observations after independent verification of facts. The genuineness of the sources of water used may also be verified as in its absence inference of illegal extraction of ground water may have to be drawn. The nominees of the authorities in the Committee need to be of higher rank than those who have now given the report with inclusion of the Central Ground Water Authority (CGWA). The report may be furnished within one month by email at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF. The State PCB may also serve the PP...."

2. COMPLIANCE REPORT

2.1. Constitution of the Joint Committee

In compliance of the order of Hon'ble NGT, a Joint Committee comprising of following members was constituted:

1. Shri Vinay Kumar Tiwari, CDO, Gautam Buddha Nagar.
2. Shri Avinash Tripathi, OSD (Jal), Noida Authority, Noida, Gautam Buddha Nagar.
3. Shri Vishal Gandhi, Scientist-E, CPCB, Delhi.
4. Shri Jagdamba Prasad, Scientist-D, CGWB, Lucknow
5. Shri Shashi Vindkar, Environment Engineer, UPPCB, Lucknow.
6. Smt. Ankita Rai, Hydrologist, U.P. Ground Water Department, Gautam Buddha Nagar.

2.2. Observation of the Committee-

A meeting was held on 02.03.2023 at project site with all the committee members regarding supply of treated water to the project during the construction phase. In this regard, the discussions

have been made with the representative of Noida Development Authority and Project proponent. The minutes of meeting is annexed at **Annexure-1**. Further, the inspection was carried out by joint Committee members on 02.03.2023. At the time of inspection Mr. Sagar Saxena & Mr. Gajendra Singh were present as representative of the Project. As mentioned by Project Proponent, Water requirement for construction purposes is being supplied by Noida Authority through STP treated water in the Phase I and II of the project. Further, second meeting of committee was convened on Date-03/05/2023 to deliberate upon the information provided by Project Proponent and Noida Authority. Minutes of Meeting is attached as **Annexure-2**.

Detailed observations are mentioned as below:

- 1- Treated water collected in tanks of approx. 500 KL capacity is lifted through pumps for purposes of construction work. The tanks are already constructed in the premises of the project areas, which was verified during inspection.
- 2- During the inspection of Joint Committee, no tube well/ bore well was observed within the premises and it was informed by the PP that no tube well

exists in their premises since possession of the plot.

3- Shri Sagar Saxena, representative of project, has informed that, the treated water have been purchased from STP of Noida Development Authority, Sector 50 Noida, and it was transported through tankers. The total treated water consumed/ used is approximately **31,558 Kiloliter** during the construction at site Spectrum@Metroin Phase-I & II from April 2019 to 2022.

As informed by PP, **18,505 Kiloliter** of treated water was used for construction process (Curing, Brick Work, Plaster and flooring). There was no consumption of STP water for RMC / Concrete Mixing because the activity of RMC is being outsourced.

Apart from construction, **13,053 Kiloliter** of STP water is used for dust mitigation at site as well as on road.

Item wise breakup of water requirement Vs treated water is furnished and placed at **Annexure-3.**

4- Noida Authority in its reply dated 29-03-2023 to Hon'ble NGT in this matter to authenticate genuineness of the sources of water for construction (quantity of treated water, receipt no, receipt date, tanker capacity, treated water lifted etc.) has clarified that, the total of **40,000 Kiloliter** treated water have been purchased from the Noida Authority out of which total **31,558 Kiloliter** have been lifted/ supplied to M/s Aims Max Gardenia Developers Pvt. Ltd., Plot no. A, B, C & D, Eco city, Sector-75, Noida. The details of verified documents related to supply of treated water is annexed as **Annexure-4**.

5- For water requirement of operational phase, Project Proponent has obtained water connection from Noida Authority and has installed water storage tank in the premises. The representative of the Project informed that an underground water storage tank with ample capacity is constructed for operational section of mall.

2.3. Conclusion

In view of above facts and figures provided by Project Proponent and Noida Authority, Committee is of the opinion that Project Proponent namely M/s

Aims Max Gardenia Developers Pvt. Ltd., Plot no. A, B, C & D, Ecocity, Sector-75, Noida had used treated STP water amounting to **31,558 Kiloliter** for the purpose of construction and dust controlling and the same has been verified by the submission made by Noida authority with the records available for sale of STP water to project proponent.

Filing the report for kind consideration, please.



(Avinash Tripathi)
OSD (Jal),
Noida Authority, Noida



(Vishal Gandhi)
Scientist E, CPCB,
Delhi



(Shashi Vindkar)
Environment Engineer,
UPPCB, Lucknow



(Vinay Kumar Tiwari)
Chief Development officer,
Gautam Buddha Nagar



(Jagdamba Prasad)
Scientist-D, CGWB,
Lucknow



(Ankita Rai)
Hydrologist, UPGWD,
Gautam Buddha Nagar

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ०ए० सं० 808/2022 जोगिन्दर सिंह लाम्बा बनाम उ०प्र० राज्य व अन्य में पारित आदेश दिनांक 06.02.2023 के अनुपालन में गठित समिति की आहूत बैठक दिनांक 02.03.2023 का कार्यवृत्त।

उपरोक्त विषयक मा० अधिकरण द्वारा पारित आदेश दि०-06.02.2023 के अनुपालन में गठित समिति के सदस्यों के साथ दि०-02.03.2023 को निर्माणाधीन परियोजना मै० ऐम्स मैक्स गार्डेनिया प्रा०लि०, (स्पेक्ट्रम मेट्रो मॉल), सेक्टर-75, नोएडा के स्थल पर आयोजित की गयी बैठक में समिति सदस्यों के रूप में नामित अधिकारियों का विवरण निम्नवत् है-

1. जिलाधिकारी, गौतमबुद्धनगर द्वारा नामित सदस्य-मुख्य विकास अधिकारी, गौतमबुद्ध नगर
2. नोएडा प्राधिकरण द्वारा नामित सदस्य-विशेष कार्याधिकारी (जल)।
3. केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा नामित सदस्य-श्री विशाल गांधी, वैज्ञानिक (ई)।
4. केन्द्रीय भूगर्भ जल प्राधिकरण द्वारा नामित सदस्य-श्री जगदम्बा प्रसाद, वैज्ञानिक (डी), लखनऊ।
5. उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा नामित सदस्य-श्री शशि विन्दकर, पर्यावरण अभियन्ता, लखनऊ।
6. केन्द्रीय भूगर्भ जल प्राधिकरण द्वारा नामित सदस्य-श्रीमती अंकिता राय, हाइड्रोलोजिस्ट, गौतमबुद्ध नगर।

बैठक में सदस्यों द्वारा परियोजना स्थल पर उपलब्ध कराये गये अभिलेखों की जांच की गयी। जांच के दौरान नोएडा प्राधिकरण के जल प्रभाग द्वारा उक्त परियोजना को निर्माण कार्य प्रारम्भ करने की तिथि से बैठक दिनांक तक किये गये एस०टी०पी० ट्रीटेड वाटर का विवरण प्रस्तुत किया गया। जिसके क्रम में सी०पी०सी०बी० नामित सदस्य द्वारा यह चाहा गया कि प्राधिकरण द्वारा यह आंकलन करा लिया जाये कि अब तक किये गये निर्माण में आवश्यक जल खपत क्या है तथा उक्त के सापेक्ष कितनी आपूर्ति प्राधिकरण द्वारा की गयी है। उक्त के साथ परियोजना प्रतिनिधि के रूप में उपस्थित श्री गजेन्द्र सिंह एवं श्री अनिल पाण्डेय को अब तक प्राप्त किये गये एस०टी०पी० ट्रीटेड वाटर की कुल मात्रा एवं उक्त के सापेक्ष प्राधिकरण को किये गये भुगतान का पूर्ण विवरण साक्ष्यों सहित तैयार कर 01 सप्ताह में प्रस्तुत करने हेतु कहा गया।

(कार्यवाही-नोएडा प्राधिकरण/स्पेक्ट्रम मेट्रो मॉल)।

अग्रेतर केन्द्रीय भूगर्भ जल प्राधिकरण नामित सदस्य द्वारा परियोजना के जल स्रोतों की जानकारी चाही गयी, जिसके सम्बन्ध में परियोजना प्रतिनिधि द्वारा अवगत कराया गया कि परियोजना परिसर में कोई भी बोरवेल स्थापित नहीं है। परियोजना का समस्त निर्माण कार्य प्राधिकरण के एस०टी०पी० ट्रीटेड वाटर आपूर्ति से किया जा रहा है। जिस हेतु परियोजना परिसर में ट्रीटेड वाटर स्टोरेज टैंक निर्मित है। जिनकी कुल भण्डारण क्षमता वर्तमान जल उपयोग हेतु पर्याप्त है। सत्यापन हेतु समिति सदस्यों द्वारा परियोजना परिसर का विस्तृत निरीक्षण किया गया। निरीक्षण के दौरान स्थापित ट्रीटेड वाटर स्टोरेज टैंक व परियोजना द्वारा प्रयुक्त किये जा रहे जल का भौतिक अवलोकन किया गया। परियोजना निरीक्षण दौरान सदस्यों द्वारा परिसर में कोई भी बोरवेल स्थापित नहीं पाया गया।

अन्त में बैठक के समापन की घोषणा की गयी। बैठक की उपस्थिति का विवरण संलग्न है।

(शशि विन्दकर)

पर्यावरण अभियन्ता, वृत्त-1,
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
लखनऊ

७

Meeting Attendance in OA - 808/2022.

Joginder Kumar Lamba Vs State of UP & Ors.

Dt - 02/03/2023, at Site, S-75, NOIDA.

Sr. No.	Name and Designation	Department	Phone and Email	Sign.
1.	Anand Tushar	OSD - Noida (Jd)	8800116601	
2.	R.P. Singh	DGM-5 Noida	9205691161	
3.	Jagdeep Prasad Scientist - D	Sci CGWB Lucknow	9452905700	
4.	Praveen Kumar RO, NOIDA	UPPCB	9999007373	
5.	Shashi Vindkar EE C-1	UPPCB NO	7839891709	
6.	P.F. Singh, AEE	UPPCB, NOIDA	9670259539	
7.	Satya Vijay, AEE	UPPCB, Noida	7011896918	
8.	Vishal Gandhi, Sec	CPCB, Delhi	9891254423	
9.	Deventra Nijar, Sr. Manager	Noida authority	9810714299	
10.	Ankita Rai	Hydrologist, UPGWD	7395300742	
11.	Anil Pandey	spectrum	9518002513	
12.	Gajendra Singh	"	9990234075	
13.	SAGAR SARKEN	"	9310234107	

माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0प्र0 संख्या 808/2022 जोगिन्दर सिंह लाम्बा बनाम उ0प्र0 राज्य व अन्य में पारित आदेश दिनांक 06.02.2023 के अनुपालन में गठित समिति द्वारा दिनांक 02.03.2023 को किये गये स्थलीय निरीक्षण की तैयार की गयी ड्राफ्ट रिपोर्ट को फाइनल किये जाने के सम्बन्ध में वीडियों कान्फ्रेंसिंग के माध्यम से दिनांक 03.05.2023 को आहूत बैठक के कार्यवृत्त।

उपरोक्त विषयक माननीय अधिकरण द्वारा पारित आदेश दिनांक 06.02.2023 के अनुपालन में गठित समिति के सदस्यों द्वारा परियोजना मैसर्स एम्स मैक्स गार्डनिया प्रा0लि0 (स्पेक्ट्रम मेट्रो मॉल), सेक्टर-75, नोएडा का स्थलीय निरीक्षण दिनांक 02.03.2023 को किया गया। उपरोक्त किये गये निरीक्षण एवं प्रोजेक्ट प्रोपोनेन्ट द्वारा प्रेषित सूचनाओं तथा नोएडा अथारिटी द्वारा दिनांक 21.04.2023 को मा0 एन0जी0टी0, नई दिल्ली में दाखिल किये गये प्रतिशपथ पत्र के आधार पर संयुक्त निरीक्षण आख्या तैयार की गयी, जिसे समिति के सदस्यों को प्रेषित किया गया। उक्त प्रेषित संयुक्त निरीक्षण आख्या को मा0 एन0जी0टी0 में दाखिल किये जाने से पूर्व फाइनल किये जाने हेतु वीडियों कान्फ्रेंसिंग के माध्यम से दिनांक 03.05.2023 को आहूत बैठक की उपस्थिति निम्नवत् है:-

1. नोएडा प्राधिकरण द्वारा नामित सदस्य-विशेष कार्याधिकारी (जल)।
2. केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा नामित सदस्य-श्री विशाल गांधी, वैज्ञानिक (ई)।
3. केन्द्रीय भूगर्भ जल बोर्ड द्वारा नामित सदस्य-श्री जगदम्बा प्रसाद, वैज्ञानिक (डी), लखनऊ।
4. उ0प्र0 प्रदूषण नियंत्रण बोर्ड, नोएडा, श्री प्रवीन कुमार, क्षेत्रीय अधिकारी।
5. उ0प्र0 प्रदूषण नियंत्रण बोर्ड, लखनऊ द्वारा नामित सदस्य-श्री शशि विन्दकर, पर्यावरण अभियन्ता, लखनऊ।
6. उ0प्र0 भूगर्भ जल विभाग द्वारा नामित सदस्य-श्रीमती अंकिता राय, हाइड्रोलॉजिस्ट, गौतमबुद्धनगर।
7. श्री गजेन्द्र सिंह, प्रतिनिधि, मैसर्स एम्स मैक्स गार्डनिया प्रा0लि0 (स्पेक्ट्रम मेट्रो मॉल), सेक्टर-75, नोएडा।

सर्वप्रथम वर्चुअल बैठक में उपस्थित पर्यावरण अभियन्ता, उ0प्र0 प्रदूषण नियंत्रण बोर्ड द्वारा प्रेषित रिपोर्ट प्राप्त होने के सम्बन्ध में विस्तृत रूप से उपस्थित सदस्यों को अवगत कराया गया तथा प्रेषित की गयी संयुक्त निरीक्षण आख्या को माननीय एन0जी0टी0 में दाखिल किये जाने से पूर्व समिति के सदस्यों द्वारा अपने विभागीय पहलुओं के दृष्टिगत आवश्यक संशोधन/सुझाव दिये जाने हेतु कहा गया। बैठक में उपस्थित समिति के सदस्यों द्वारा उक्त संयुक्त रिपोर्ट पर दिये गये सुझाव बिन्दुवार निम्नवत् हैं:-

1. नोएडा अथारिटी से उपस्थित प्रतिनिधि द्वारा अवगत कराया गया कि अथारिटी द्वारा वर्ष 2019 से वर्ष 2022 तक कुल 40,000 कि0ली0 एस0टी0पी0 से शोधित जल प्रोजेक्ट को निर्माण हेतु सप्लाई किया गया।
2. केन्द्रीय प्रदूषण नियंत्रण बोर्ड के उपस्थित प्रतिनिधि द्वारा परियोजना के प्रतिनिधि से जानकारी चाही गयी कि प्रोजेक्ट प्रोपोनेन्ट द्वारा 40000 कि0ली0 शोधित जल के सापेक्ष मात्र 31558 कि0ली0 जल उठाया गया है तथा 8442 कि0ली0 शोधित जल उठाया जाना शेष है। परियोजना द्वारा प्रयुक्त जल का उपयुक्त विवरण प्रेषित नहीं किया गया है। उक्त के क्रम में परियोजना द्वारा अवगत

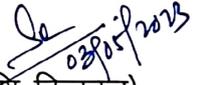
९

कराया गया कि निर्माण प्रक्रिया के अतिरिक्त शोधित जल का प्रयोग डस्ट नियंत्रण हेतु टैंकर के माध्यम से स्प्रींकलिंग में प्रयुक्त किया गया।

3. केन्द्रीय प्रदूषण नियंत्रण बोर्ड एवं सी0जी0डब्लू0बी0 के प्रतिनिधि द्वारा परियोजना द्वारा अथॉरिटी से क्रय किये गये 40000 कि0ली0 जल के सापेक्ष निर्माण एवं डस्ट नियंत्रण आदि प्रक्रियाओं में माहवार जल खपत का विवरण (वाटर बैलेन्स) दिनांक 07.05.2023 से पूर्व हस्ताक्षरित प्रति समिति को उपलब्ध कराना सुनिश्चित करें।
4. नोएडा अथॉरिटी द्वारा माननीय एन0जी0टी0 में दाखिल किये गये प्रतिशपथ पत्र दिनांक 21.04.2023 को उपस्थित प्रतिनिधि द्वारा तथ्यात्मक माने जाने की पुष्टि की गयी है।

बैठक में उपस्थित समस्त सदस्यों द्वारा उक्त प्रस्तावित आख्या को सुनवाई की तिथि दिनांक 19.05.2023 से पूर्व माननीय एन0जी0टी0 में दाखिल किये जाने से पूर्व अन्तिम रूप दिये जाने हेतु दिनांक 12.05.2023 तक अनिवार्य रूप से आवश्यक सुझाव/इनपुट प्रेषित किया जाना सर्वसम्मति से स्वीकार किया गया।

अन्त में धन्यवाद प्रस्ताव के साथ वर्चुअल बैठक के समापन की घोषणा की गयी।


(अंशु विन्दकर)

पर्यावरण अभियन्ता, वृत्त-1
उ0प्र0 प्रदूषण नियंत्रण बोर्ड,
लखनऊ

Aims Max Gardenia Developers Pvt. Ltd.

Office : E-004, Plot No. 8, Main Road, Golf City, Sector-75 Noida-201 301 (U.P.)



ANNEXURE-3

To,
Regional officer,
UPPCB,NOIDA,U.P.

SUB: Information in the matter for SPECTRUM MALL plot A,B,C&D sector-75, Noida, U.P. of O.A No. 808 of 2022 titled; Joginder kumar Lamba verses State of Uttar Pradesh & Ors.

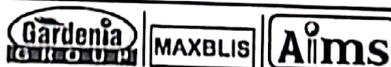
Sir kindly acknowledge the STP water usage for the project spectrum@metro, sector-75, plot A,B,C&D, Noida, U.P. in the above mentioned matter.

SUMMARY OF STP WATER USED AT SITE SPECTRUM@METRO PHASE-I & II

S.No	YEAR	PHASE-I	PHASE-II	Dust Controlling at site & Road	Wastage of Water during the transportation	Wastage at site	TOTAL WATER CONSUMPTION(KL)	Total Lifted Water form STP(KL)
	23.04.19 to 02.07.20	A	B	C	D	E	A+B+C+D+E	
1	Apr-19	389.55		300.00	45.00	27.00	617.55	
	May-19	405.45		320.00	48.00	28.80	648.65	
	Jun-19	417.38		330.00	50.00	30.00	667.38	
	Jul-19	377.63		395.00	59.00	35.40	678.23	
	Aug-19	365.70		288.00	43.00	25.80	584.90	
	Sep-19	429.30		232.00	35.00	21.00	605.30	
	Oct-19	385.58		315.00	50.00	30.00	640.58	
	Nov-19	409.43		286.00	43.00	25.80	626.63	
	Dec-19	373.65		292.00	44.00	26.40	595.25	
	Jan-20	421.95		330.00	50.00	30.00	671.35	
	Feb-20	425.33		322.00	48.00	28.80	670.53	
	Mar-20	369.68		250.00	38.00	22.80	558.88	
	TOTAL	4770.00		3680.00	553.00	331.80	7545.20	8450.00
2	03.07.20 to 03.12.20							
	Jul-20	172.97	193.90	300.00	45.00	27.00	594.87	
	Aug-20	214.45	242.22	277.00	42.00	25.20	666.47	
	Sep-20	239.05	212.24	425.00	64.00	38.40	773.89	
	Oct-20	240.69	211.12	320.00	48.00	28.80	695.00	
	Nov-20	239.05	195.37	399.50	60.00	36.00	737.92	
	Dec-20	21.50	19.99	54.00	8.10	4.86	82.52	
	TOTAL	1127.69	1074.83	1775.50	267.10	160.26	3550.66	3978.00
3	04.12.20 to 14.06.21							
	Dec-20	524.27	398.91	600.00	90.00	54.00	1379.18	
	Jan-21	478.00	320.00	588.00	88.00	32.80		
	Feb-21	398.00	421.72	752.00	113.00	67.80		
							1390.92	

For Aims Max Gardenia Developers Pvt. Ltd.

[Signature]
Authorised Signatory



Regd. Office : Shop No. - 61, Second Floor, A-2, Acharya Niketan, Mayur Vihar Phase-1, Delhi - 110091
E-mail : marketing@golfcity.in, customercare@golfcity.in, finance@golfcity.in, Website : www.golfcity.in

CIN No. U70109DL2010PTC201695

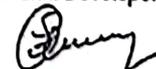
Aims Max Gardenia Developers Pvt. Ltd.

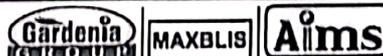
Office : E-004, Plot No. 8, Main Road, Golf City, Sector-75 Noida-201 301 (U.P.)



	Mar-21	569.24	438.01	612.00	92.00	55.20	1472.06	
	Apr-21	405.76	420.00	620.50	93.00	55.80	1297.46	
	May-21	592.12	418.65	650.00	98.00	58.80	1503.97	
	Jun-21	466.20	378.62	650.00	98.00	58.80	1338.02	
	TOTAL	3433.59	2795.91	4472.50	672.00	403.20	9626.80	10702.00
4	15.06.21 to 18.12.22							
	Jul-21	78.92	85.79	127.00	19.00	11.40	261.31	
	Aug-21	84.32	117.73	123.00	18.00	10.80	296.25	
	Sep-21	86.25	76.45	141.00	21.00	12.60	270.10	
	Oct-21	111.00	100.41	130.00	20.00	12.00	309.41	
	Nov-21	115.25	90.15	124.00	19.00	11.40	299.00	
	Dec-21	88.57	100.00	117.00	18.00	10.80	276.77	
	Jan-22	76.60	94.50	140.00	21.00	12.60	277.50	
	Feb-22	82.78	83.95	115.00	17.00	10.20	259.53	
	Mar-22	82.39	84.00	138.00	21.00	12.60	270.79	
	Apr-22	84.32	114.41	124.00	19.00	11.40	292.33	
	May-22	80.82	91.75	107.00	16.00	9.60	253.97	
	Jun-22	84.45	100.00	128.00	19.00	11.40	282.05	
	Jul-22	81.45	76.70	105.00	16.00	9.60	237.55	
	Aug-22	80.25	70.00	115.00	17.00	10.20	238.05	
	Sep-22	36.52	100.00	140.00	21.00	12.60	242.92	
	Oct-22	75.00	61.50	112.00	17.00	10.20	221.30	
	Nov-22	75.30	91.50	129.00	19.00	11.40	265.40	
	TOTAL	1404.18	1543.84	2115.00	318.00	190.80	4554.22	5063.00
5	19-12.22 to 30.04.23							
	Dec-22	200.71	232.50	195.00	29.00	17.40	581.81	
	Jan-23	260.41	250.50	202.00	30.00	18.00	664.91	
	Feb-23	240.41	205.50	207.00	31.00	18.60	603.31	
	Mar-23	217.56	265.50	211.00	32.00	19.20	642.86	
	APR-23	238.41	243.50	195.00	29.00	17.40	630.51	
	TOTAL	1157.50	1197.50	1010.00	151.00	90.60	3123.40	3363.00
		11093	6612	13053	1961.10	1176.66	28420	31558.00
		18505		13053			28420	

For Aims Max Gardenia Developers Pvt. Ltd.


Authorized Signatory



Regd. Office : Shop No. - 61, Second Floor, A-2, Acharya Niketan, Mayur Vihar Phase-1, Delhi - 110091
E-mail : marketing@golfcity.in, customercare@golfcity.in, finance@golfcity.in, Website : www.golfcity.in

CIN No. U70109DL2010PTC201695

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 808 OF 2022****IN THE MATTER OF**

JOGINDER KUMAR LAMBA

..APPLICANT/PETITIONER

Versus

STATE OF U.P & ORS.

..RESPONDENTS

NDOH: 21.04.2023**INDEX**

S.NO	PARTICULARS	PAGES
1.	ADDITIONAL AFFIDAVIT ON BEHALF OF THE NOIDA AUTHORITY (FOR THE RESPONDENT NOS. 2 TO 5)	1-23

RESPONDENTS**THROUGH****PLACE:** NEW DELHI**DATE:** 29 .03.2023**(ABHAY KUMAR TAYAL)****ADVOCATE FOR THE RESPONDENT NOS.2 TO 5**

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 808 OF 2022

IN THE MATTER OF

JOGINDER KUMAR LAMBA

..APPLICANT/PETITIONER

Versus

STATE OF U.P & ORS.

..RESPONDENTS

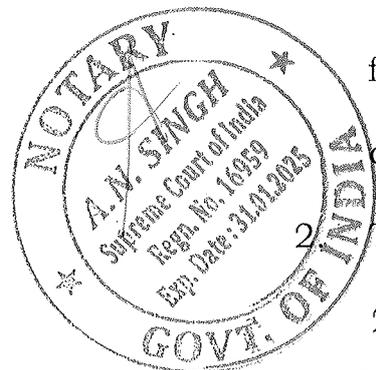
ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT NO.2

TO 5

I, Devender Nigam, S/o Sh. N.P Nigam, aged about 52 years, presently working as Senior Manager, Planning and Jal department, New Okhla Industrial Development Authority, Administrative Building, Sector-6, Noida, Gautam Budh Nagar, Uttar Pradesh presently at New Delhi do hereby solemnly affirm and declare on oath as under:-

1. That I am working as the Senior Manager, Planning and Jal department in the office of the Respondent No. 2 to 5 (herein after referred as answering Respondent) in the above-mentioned Application and I am well acquainted with the facts and circumstances of the present case and hence competent to swear this affidavit.

2. That the answering Respondent in their reply affidavit dated 23.01.2023 has stated that the Respondent No.6 had



/s/

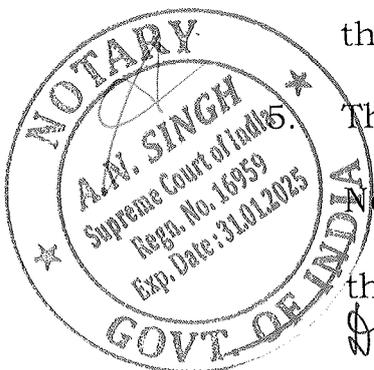
availed the STP water facility from time to time from Sewage Treatment plant, Sector 50, Noida and filed certain STP receipts.

3. That Vide order dated 06.02.2023, this Hon'ble court had, *interalia*, observed that:-

"Prima facie, the receipts filed for purchase of water are not genuine and Noida Authority, in supporting their genuineness, is unable to show its corresponding record"

4. That it is submitted that the answering respondent had inadvertently filed the STP receipts along with its reply before this Hon'ble Tribunal, the said receipts were actually submitted by the builder to the answering Respondent along with the application for issuance of Occupancy Certificate qua Commercial Plot No. C & D, Eco City, Sector 75, Noida. The said STP receipts were issued by the builder to the STP plant for disbursing the required water. It is pertinent to mention here that the Occupancy Certificate qua Commercial Plot No. C & D, Eco City, Sector 75, Noida has not been issued till date because there are pending dues on the said plot.

That it is submitted that the record file of the Respondent No. 6 maintained by the answering Respondent shows that they have purchased total 40000 Kiloliter (Forty Thousand



Kiloliter) STP water from the answering Respondent from time to time. A chart showing the total availed STP facility by the Respondent No.6 and the STP receipts issued by the answering Respondent along with their respective challans are annexed herewith as **ANNEXURE P/7 and ANNEXURE P/8.**

Abhay Jyoti
I identify the deponent who has signed/Put T.I. in my presence

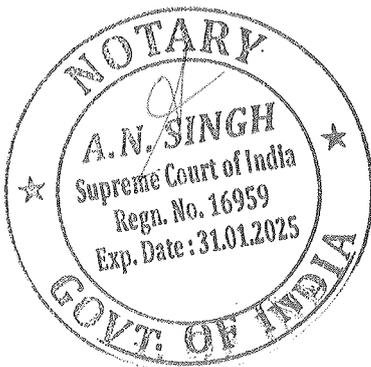

DEPONENT
[DEVENDER NIGAM]

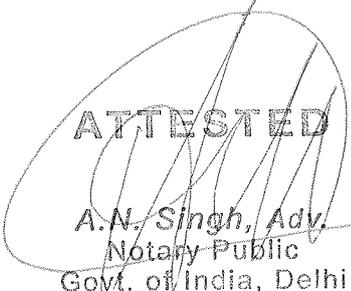
VERIFICATION:-

I, Devender Nigam, S/o Sh. N.P Nigam, aged about 52 years, presently working as Senior Manager, Planning and Jal department, New Okhla Industrial Development Authority, Administrative Building, Sector-6, Noida, Gautam Budh Nagar, Uttar Pradesh presently at New Delhi, do hereby solemnly affirm and declare that the contents of the above Affidavit in Paragraph Nos.01 to 05 are true and correct to the best of my knowledge and belief.

Hence, verified at New Delhi, on this ^{28 MAR 2023} day of March, 2023.


DEPONENT
[DEVENDER NIGAM]



ATTESTED

A.N. Singh, Adv.
Notary Public
Govt. of India, Delhi
Mob.: 9718139591, 7982539115

28 MAR 2023

S.No.	RECEIPT NO	RECEIPT DATE	BOOK NO.	SEWAGE TREATED WATER PURCHASED QTY.	COMPANY / PROJECT NAME	COMPANY / PROJECT ADDRESS	Tanker Capacity (KL)	Treated water lifted by Builder (Nos.)	TREATED WATER LIFTED QTY. (in KL)	SEWAGE TREATED WATER BALANCE QTY. (in KL)
1	1739	23.04.19	35	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	10	425	4250	-250
2	1740	23.04.19	35	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	10	420	4200	-200
3	1837	03.07.20	37	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	-	-	-	4000
4	1838	03.07.20	37	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	4	227	908	
5	1875	04.12.20	38	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	10	223	2230	22
6	1876	04.12.20	38	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	5	168	840	
7	1931	04.12.20	38	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	6	649	3894	2
8	1932	15.06.21	39	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	4	26	104	
9	2151	19.12.22	44	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-C & D, ECOCITY, SECTOR-75, NOIDA	4	751	3004	558
10	2152	19.12.22	44	4000 KL	M/S AIMS MAX GARDENIA DEVELOPERS PVT. LTD. (Spectrum@Metro)	PLOT NO.-A & B, ECOCITY, SECTOR-75, NOIDA	6	73	438	
							6	342	2052	
							5	242	1210	738
							4	340	1360	-1063
							6	473	2838	
							5	173	865	
							5	269	1345	2655
							5	126	630	
							10	139	1390	1980
							Total	5066	31558	8447

TRUE COPY

ANIL KUMAR
Manager
Metro, NOIDA

DEVENDRA NIGAM
Senior Manager
Metro, NOIDA



White - Customer Copy
Pink - I.P. Copy
Green - S.I.P. Copy
Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant / Sector 50

Book No. 35

Receipt No. 4733

Dated 23/4/19

Received from M/s. AIMS Max Gardenia Developers Pvt. Ltd.

Project Spectrum @ Metro Plot No. A & B, Eco city Sector 75, Noida

the sum of Rs. (In words) Twenty thousand only on account of treated sewerage water for construction purpose, as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/- /KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 511783 Date :- 27/2/19

2. Name of Bank - ICICI Bank

3. D.D. Amount - 20,000/-

Above mention D.D. received by me

[Signature]
Divisional Accountant

[Signature]
Customer 9891964075

[Signature]
Authority Signatory
Noida Authority

TRUE COPY

2

[Signature]
ANIL KUMAR
Manager
Jai Outer Agency, NOIDA

[Signature]
DEVENDRA NIGAM
Senior Manager
(Jai Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1739
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. 174962

मोबाईल / Mobile: _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ईमेल / E-Mail: _____

ग्राहक नं./Consumer No.: 57P

आबंटी का नाम / Name of the Consumer Ajaya Mix Industrial Development P. Ltd.

सैक्टर / Sector 35 ब्लॉक / Block 1/1/1 भवन/भूखंड संख्या/House/Plot No. 1/2-B Building

Type of Payment

ग्रुपहाउसिंग/Group Housing

आवासीय/Residential

भूखण्ड/Plot

औद्योगिक/Industrial

वाणिज्य/Commercial

संस्थानिक/Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे/From तक/To			Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर/Arrear. से/From			
सरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size			
कनेक्शन राशि/Connection Amount			
जमानत राशि/Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर		योग/Total	
रु०/Rs.....			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/> Cheque No./DD No. <u>511228</u> Drawee Bank : <u>HDFC Bank</u> Drawer Name : <u>Ajaya Mix Industrial Development P. Ltd.</u>
			23 APR 2019 ACKNOWLEDGED

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किये जायेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-भूक लेनी देनी।

Bank Acknowledgment

उपरोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

Authorized Signatory

TRUE COPY

Authorized Signatory

ANIL KUMAR
Manager
Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

Book n.

NOIDA

White - Customer Copy
 Pink - J.E. Copy
 Green - S.T.P. Copy
 Yellow - Office Copy

**New Okhla Industrial Development Authority
 Noida**

Sewage Treatment Plant 1 Sector 50

Book No. 35

Receipt No. 1740

Dated 23/4/19

Received from M/s. Aiws Max Gardenia Developers Pvt. Ltd.

Project Spectrum @ Metro Plot No. C & D Sector 75, Noida

the sum of Rs. (in words) Twenty Thousand only on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/- /KL = Rs. 20,000/-

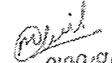
Detail of Deposit

1. D.D. No. - 511782 Date :- 27/2/19
 2. Name of Bank - ICICI Bank

3. D.D. Amount 20,000/-

Above mention D.D. received by me


 Divisional Accountant


 Customer
 0100/964075


 Authority Signatory
 Noida Authority

TRUE COPY


 ANIL KUMAR
 Manager
 Jal Outer Agency, NOIDA


 DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1740
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No 174963

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ग्राहक नं / Consumer No. : _____

ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer _____

सेक्टर / Sector _____ ब्लॉक / Block _____

भवन / भूखंड संख्या / House/Plot No _____

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे / From तक / To			Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear..... से / From			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
सरच्चारज / Surcharge			Cheque No. / DD No. : _____
कनेक्शन साईज / Connection Size			Drawee Bank : _____
कनेक्शन राशि / Connection Amount			Drawer Name : _____
जमानत राशि / Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर		योग / Total	
रु० / Rs.			

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है, इसके लिए विभाग के चालान प्रेषित नहीं किये जायेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवाये।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

Authorized Signatory

Authorized Signatory

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)

HDFC BANK
We understand your world

V-1837
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175055**

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ग्राहक नं./Consumer No. : **550**

ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer

Aines Max Corporation Pvt Ltd

सेक्टर / Sector **75**

ब्लॉक / Block **Phase 1**

भवन / भूखंड संख्या / House/Plot No **A 8 B**

Type of Payment

ग्रुपहाउसिंग/Group Housing

आवासीय/Residential

भूखण्ड/Plot

औद्योगिक/Industrial

वाणिज्य/Commercial

संस्थानिक/Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे / From.....तक / To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर/Arrear.....से / From			
सरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size.....			
कनेक्शन राशि/Connection Amount.....			
जमानत राशि/Security Deposit.....			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क.....			
सेस कर उपकर.....			
	योग/Total	26,000/-	
रु०/Rs.....			

Cheque Demand Draft

Cheque No. / DD No. **20778**

Drawee Bank : _____

Drawer Name : **KICL BANK**

HDFC BANK LTD.
G-28-29, Sector-18, Noida
- 3 JUL 2020

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किये जायेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)

वर्तमान पता

फोन नं.

DEVENDRA NIGAM

Senior Manager
(Jal Outer Agency, NOIDA)

TRUE COPY

ANNE KUMAR
Manager
Jal Outer Agency, NOIDA

NOIDA

**New Okhla Industrial Development Authority
Noida**

White - Customer Copy
Pink - J.E. Copy
Green - S.P. Copy
NOIDA

New Okhla Industri

Sewage Treatment Plant 1 Sector 50
 Book No. 37
 Receipt No. 1838
 Received from M/s. Aine Max Carekita Developers Pvt. Ltd.
 Project 1 Plot No. C&D Eco City Sector 75
 the sum of Rs. (In words) Twenty Thousand only on account of treated sewerage water for construction
 purpose. as per terms & conditions overleaf.
 [Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 507394 Date :- 20/6/20
 2. Name of Bank - K.S.I. Bank
 3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

Customer

Sewage Treatment Plant 1
 Book No. 37
 Receipt No. 1837
 Received from M/s. Aine Max Carekita
 Project 1
 the sum of Rs. (In words) Twenty Thousand only
 purpose. as per terms & conditions overleaf.
 [Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 507393
 2. Name of Bank - K.S.I. Bank
 3. D.D. Amount 20,000/-

Above mention D.D. received by me

Authority Signatory
Divisional Accountant

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1838
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175056**
ग्राहक कोड / Client Code - NOKLIDVAUT

मोबाईल / Mobile : _____

ग्राहक नं./Consumer No. : STP ईमेल / E-Mail : _____
आबंटी का नाम / Name of the Consumer Aims Max Corporation

सेक्टर / Sector 75 ब्लॉक / Block Noida भवन/भूखंड संख्या / House/Plot No C-2-D

Type of Payment

ग्रुपहाउसिंग/Group Housing / आवासीय/Residential / भूखण्ड/Plot STP
औद्योगिक/Industrial / वाणिज्य/Commercial / संस्थानिक/Institutional STP

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे/From तक/To		20,000/-	Cash Denomination. 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर/Arrear.....से/From			
सरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size.....			
कनेक्शन राशि/Connection Amount.....			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
जमानत राशि/Security Deposit.....			Cheque No. / DD No. <u>10101</u>
अनुरक्षण शुल्क			Drawee Bank : _____
अदेयता प्रमाणपत्र शुल्क.....			Drawer Name : <u>5073411</u>
सेस कर उपकर.....	योग/Total	20,000/-	
रु०/RS:.....			HDFC BANK LTD ..28-29, Sector-18, Noida
			- 3 JUL 2020

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किये जायेंगे आबंटी स्वयं-बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

NOIDA

White - Customer Copy
Pink - J.E. Copy
Green - S.F.P. Copy
Yellow - Office Copy

**New Okhla Industrial Development Authority
Noida**

Sewage Treatment Plant / Sector 50

Book No. ...38.....

Receipt No.1875.....

Dated 4/12/20

Received from M/s. Aims Max Gardenia Developers Pvt. Ltd.

Project / Plot No. C & D Sector 75, Noida

the sum of Rs. (In words) Twenty thousand only on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL @ Rs. 5/- /KL = Rs. 20,000/-]

Detail of Deposit

- 1. D.D. No. - 501762 Date :- 11/11/20
- 2. Name of Bank - ICICI Bank
- 3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

[Signature]

[Signature]
Customer

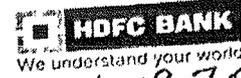
Authority Signatory
Noida Authority

TRUE COPY

[Signature]
ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

[Signature]
DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1875
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. 175095

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ईमेल / E-Mail : _____

ग्राहक नं / Consumer No. : _____

आबंटि का नाम / Name of the Consumer _____

सेक्टर / Sector _____ ब्लॉक / Block _____ भवन / भूखंड संख्या / House/Plot No. 680

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

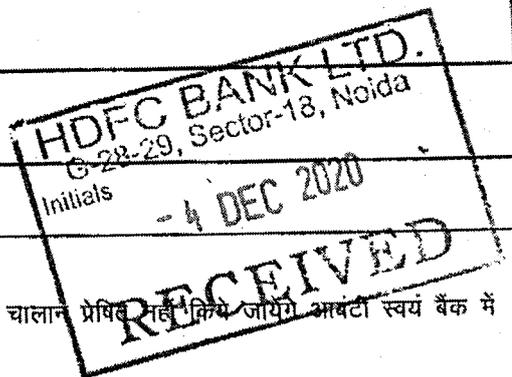
भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे / From.....तक / To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear.....से / From			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
सरचार्ज / Surcharge			Cheque No. / DD No. <u>501460</u>
कनेक्शन साईज / Connection Size.....			Drawee Bank : _____
कनेक्शन राशि / Connection Amount.....			Drawer Name : <u>ICICI Bank</u>
जमानत राशि / Security Deposit.....			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क.....			
सेस कर उपकरण.....	योग / Total	20,000/-	
रु० / Rs.....			



Cheque Deposit Subject to realisation

नोट / जल प्रभार जमा करवाने का दायित्व स्वयं आबंटि का है इसके लिए विभाग के चालान प्रेषित रहित किये जायें आबंटि स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जाये।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

TRUE COPY



ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Outer Agency), NOIDA

noida

White - Customer Copy
Pink - I.L. Copy
Green - S.L.P. Copy
Yellow - Office Copy

**New Okhla Industrial Development Authority
Noida**

Sewage Treatment Plant 1 Sector 50

Book No. 35

Receipt No. 1876

Dated 4/12/2020

Received from M/s. AIMS Max Gardenia Developers Pvt. Ltd.

Project 1 Plot No. A 2 B Sector 75, Noida

the sum of Rs. (In words) Twenty Thousand only on account of treated sewerage water for construction purpose, as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/- /KL = Rs. 20,000/-

Detail of Deposit

- 1. D.D. No. - 501763 Date :- 11/11/20
- 2. Name of Bank - K.C.I. BANK
- 3. D.D. Amount 20,000/-

Above mention D.D. received by me

Divisional Accountant

[Signature]

[Signature]
Customer

Authority Signatory

Noida Authority

[Signature]
DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

[Signature]
ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

TRUE COPY

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)

HDFC BANK
We understand your world

V-1876
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175096**

मोबाईल / Mobile : _____

ग्राहक कोड / Client Code - NOKLIDVAUT

ग्राहक नं./Consumer No. : SAP ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer Amit Singh

सेक्टर / Sector 75 ब्लॉक / Block Noida भवन / भूखंड संख्या / House/Plot No. _____

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Deposited से / From तक / To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear से / From			
सुरचार्ज / Surcharge			
कनेक्शन साईज / Connection Size			
कनेक्शन राशि / Connection Amount			
जमानत राशि / Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर			
	योग / Total	20,000/-	
रु० / Rs. <u>Twenty Thousand</u>			

Cheque Demand Draft
Cheque No. / DD No. 501763
Drawee Bank : ICICI Bank
Drawer Name : _____

HDFC BANK LTD.
G-28-29, Sector-13, Noida
Initials _____
-4 DEC 2020
RECEIVED

Cheque Deposit Subject to realisation

नोट / जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किए जावेंगे आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवायें।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जाये।
- भूल-सूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)

वर्तमान पता

फोन नं.

TRUE COPY

ANIL KUMAR
Manager
Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
Outer Agency, NOIDA

Scanned with OKEN Scanner



New Okhla Industrial Development Authority
Noida

White - Customer Copy
Pink - J.L. Copy
Green - S.F.R. Copy
Yellow - Office Copy

Sewage Treatment Plant / Sector 50 Sector 50

Book No 33

Receipt No. 1931

Dated 15/6/21

Dated 3/7/20

Received from M/s. Ainas Max Gardenia Developol Pvt. Ltd. zebra Developers Pvt. Ltd.

Project / Plot No. C 2 D Sector 75, Noida Plot No. A & B Ecocity Sector 75, Noida

the sum of Rs. (In words) Twenty Thousand on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL @ Rs. 5/- / KL = Rs. 20,000/-]
[L @ Rs. 5/- / KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 502579 Date :- 4/6/21
2. Name of Bank - ICICI Bank
3. D.D. Amount 20,000/-

Date :- 20/6/20

Above mention D.D. received by me

Divisional Accountant

Customer

Authority Signatory
Noida Authority
Customer

Authority Signatory
Noida Authority

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)

HDFC BANK
We understand your world

V-1931
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175157**

ग्राहक कोड/Client Code - NOKLIDVAUT

मोबाईल / Mobile : _____

ग्राहक नं./Consumer No. : _____

ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer _____

सैक्टर / Sector _____ ब्लॉक / Block _____ भवन/भूखंड संख्या/House/Plot No _____

Type of Payment

ग्रुपहाउसिंग/Group Housing

आवासीय/Residential

भूखण्ड/Plot

औद्योगिक/Industrial

वाणिज्य/Commercial

संस्थानिक/Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Depositedसे/From तक/To		20,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
ररिअर/Arrear.....से/From			
सुरचार्ज/Surcharge			
कनेक्शन साईज/Connection Size			
कनेक्शन राशि/Connection Amount			
जमानत राशि/Security Deposit			
अनुरक्षण शुल्क			
अदेयता प्रमाणपत्र शुल्क			
सेस कर उपकर			
योग/Total		20,000/-	
रु०/Rs.			

HDFC BANK LTD.
G-28-2 Sector-18, Noida
Initials 15 JUN 2021
RECEIVED

Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभागाध्यक्ष को घोषित कर प्रेषित किया जायेगा आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवाये।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा जायेगा।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA



White - Customer Copy
Pink - J.E. Copy
Green - S.T.P. Copy
Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant Sector 50

Book No. 33

Receipt No. 1932

Dated 15/6/21

Received from M/s. Aims Max Gardenia Developmt Pvt. Ltd.

Project Plot No. A & B Sector 75, Noida

the sum of Rs. (In words) Twenty Five Thousand on account of treated sewerage water for construction purpose, as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 508580 Date :- 4/6/21

2. Name of Bank - ICICI Bank

3. D.D. Amount 20,000/-

Above mention D.D. received by me

[Signature]
Divisional Accountant

[Signature]
Customer

[Signature]
Authority Signatory
Noida Authority

TRULY
YOUR COPY
4

[Signature]
ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

[Signature]
DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

New Okhla Industrial Development Authority
Sector-5/37/39, Noida. (U.P.)



V-1932
Customer Copy

जल प्रभार राशि जमा करवाने हेतु चालान/Challan for deposit Water charges

चालान नं./Challan No. **175158**

ग्राहक कोड / Client Code - NOKLIDVAUT

मोबाईल / Mobile : _____

ग्राहक नं / Consumer No. : _____

ईमेल / E-Mail : _____

आबंटी का नाम / Name of the Consumer _____

सेक्टर / Sector _____ ब्लॉक / Block _____ भवन / भूखंड संख्या / House/Plot No _____

Type of Payment

ग्रुपहाउसिंग / Group Housing

आवासीय / Residential

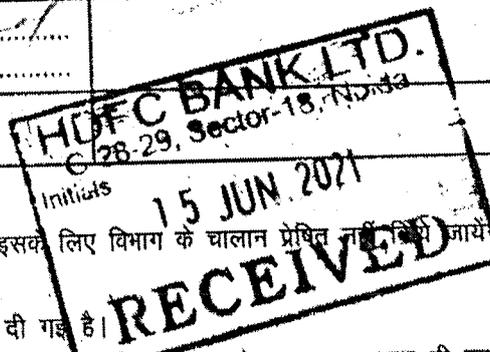
भूखण्ड / Plot

औद्योगिक / Industrial

वाणिज्य / Commercial

संस्थानिक / Institutional

जमा राशि का मद Detail of Payment	दर Rate	राशि Amount	जमा राशि का विवरण Details of the Amount Deposited
जल प्रभार अवधि Period of Water Deposited से / From..... तक / To		29,000/-	Cash Denomination 1000 x =/- 500 x =/- 100 x =/- 50 x =/- 10 x =/-
एरियर / Arrear..... से / From			
सरचार्ज / Surcharge			
कनेक्शन साईज / Connection Size.....			
कनेक्शन राशि / Connection Amount.....			Cheque <input type="checkbox"/> Demand Draft <input checked="" type="checkbox"/>
जमानत राशि / Security Deposit.....			Cheque No. / DD No. <u>504090</u>
अनुरक्षण शुल्क			Drawee Bank : _____
अदेयता प्रमाणपत्र शुल्क.....			Drawer Name : <u>12/1/1/1/1/1</u>
सेस कर उपकरण.....			
योग / Total		29,000/-	
रु० / Rs. <u>Twenty Nine Thousand</u>			



Cheque Deposit Subject to realisation

नोट /: जल प्रभार जमा करवाने का दायित्व स्वयं आबंटी का है इसके लिए विभाग के चालान प्रेषित नहीं किया जाये आबंटी स्वयं बैंक में उपलब्ध चालान फार्म भरकर जमा करवाये।

- मेरे/हमारे द्वारा जल प्रभार की समस्त देय राशि जमा करवा दी गई है।
- भविष्य में मेरे/हमारे द्वारा समय-समय पर संशोधित जल प्रभार बिना किसी मांग पत्र के स्वतः जमा करा दी जायेगी।
- भूल-चूक लेनी देनी।

Bank Acknowledgment

उपभोक्ता का (नाम एवं हस्ताक्षर)
वर्तमान पता
फोन नं.

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

TRUE COPY

ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

White - Customer Copy
Pink - I.E. Copy
Green - S.T.P. Copy
Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant / Sector 50

Book No. 44

Receipt No. 2151

Dated 19/12/22

Received from M/s. AIMS Max Gardenia Developers Pvt. Ltd.

Project Spectra Metra Plot No. CRD Sector 75, Noida

the sum of Rs. (In words) Twenty Thousand only on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/-/KL = Rs. 20,000/-]

Detail of Deposit

1. D.D. No. - 509661 Date :- 19/11/22
2. Name of Bank - ICICI Bank
3. D.D. Amount - 20,000/-

Above mention D.D. received by me

Divisional Accountant

TRUE COPY

Customer

ANIL KUMAR
Manager
Ial Outer Agency, NOIDA

DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

Authority Signatory
Noida Authority

Valid For: DD/Cash/Fund Transfer

Allottee Copy

HDFC BANK

Date: 19-दिसम्बर-2022
 NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY
 GST No.: 09AAALN0120A1ZV

Challan No.: 800213872
 Property Type: JAL - 10
 Consumer No:

Registration Id:
 Account No.: NOHW40ADUQ
 IFSC Code: HDFC0004989

Location: Sector-, Block-, Plot/Flat No-
 Applicant: AIMS MAX GARDENIA
 DEVELOPERS PVT. LTD.
 Mobile No: 9891964075
 E-mail:
 Address: PLOT NO.- C & D, SECTOR-75
 GST No.:
 PAN No.:
 Connection:
 Bill Due Date: 31-दिसम्बर-2022
 Bill Period:

S.No	Account Head	Amount
1	SEWER TREATED WATER	20,000
Total:		20,000

In Words: Twenty Thousand

Please find enclosed herewith Draft/Pay order No./Cash ₹ 20,000/- Dated 19/12/22 for Rs. 20,000/- Drawn On HDFC Bank against above mentioned account head the payment of property Allotted / Lease / Sublease / Rent of any charges to me by NOIDA Authority.

Authorised Signatory Initials 19 DEC 2022 Details of Notes	Depositor Signature							
2000*	500*	200*	100*	50*	20*	10*	5*	Total

- Note:
- (1) Payment alone will not accrue any right to allottee.
 - (2) Notwithstanding any request of the allottee the payment, made by the allottee shall be first adjusted towards the interest due, if any, and the balance shall be adjusted towards the annual lease/rent and the installment respectively.
 - (3) Allottee will pay GST by Reverse Charge Mechanism against Property. Authority's GST No: 09AAALN0120A1ZV

TRUE COPY
 ↙

Book No - 044

A.No - 2151

Date - 19/12/22

DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA

ANIL KUMAR
 Manager
 Jal Outer Agency, NOIDA

White - Customer Copy
Pink - J.E. Copy
Green - S.T.P. Copy
Yellow - Office Copy

New Okhla Industrial Development Authority Noida

Sewage Treatment Plant / Sector 50

Book No. 44

Receipt No. 2152

Dated 19/12/22

Received from M/s. Aims Max Gardenia Developers Pvt. Ltd.

Project Spectrum Metro Plot No. A 2 B Sector F-5, Noida

the sum of Rs. (In words) Twenty thousand on account of treated sewerage water for construction purpose. as per terms & conditions overleaf.

[Quantity of Sewage treated water = 4000 KL@Rs. 5/- /KL = Rs. 20,000/- ..]

Detail of Deposit

- 1. D.D. No. - 509660 Date :- 19/11/22
- 2. Name of Bank - KICL Bank
- 3. D.D. Amount - 20,000/-

Above mention D.D. received by me

✓
Divisional Accountant

✓
Customer

✓
Authority Signatory
Noida Authority

TRUE COPY
←

✓
ANIL KUMAR
Manager
Jal Outer Agency, NOIDA

✓
DEVENDRA NIGAM
Senior Manager
(Jal Outer Agency), NOIDA

Valid For: DD/Cash/Fund Transfer

HDFC BANK

Date: 19-दिसम्बर-2022

Allottee Copy

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

GST No.: 09AAALN0120A1ZV

Registration Id:

Account No.: NOHW40ADUQ

IFSC Code: HDFC0004989

Challan No.: 800213869

Property Type: JAL - 10

Consumer No:

S.No	Account Head	Amount
1	SEWER TREATED WATER	20,000
	Total:	20,000

In Words: Twenty Thousand

Location: Sector-, Block-, Plot/Flat No-

Applicant: AIMS MAX GARDENIA DEVELOPERS PVT. LTD.

Mobile No: 9891964075

E-mail:

Address: PLOT NO.- A & B, SECTOR-75, NOIDA

GST No.:

PAN No.:

Connection:

Bill Due Date: 31-दिसम्बर-2022

Bill Period:

Please find enclosed herewith Draft/Pay order No. Cash 509660 Dated 19/12/22 for Rs. 20,000/- Drawn On ICICI BANK against above mentioned account head the payment of property Allotted / Lease / Sublease / Rent or any charges to me by NOIDA Authority.

Authorized Signatory Initials 10 DEC 2022 Depositor Signature

Details of Notes								
2000*	500*	200*	100*	50*	20*	10*	5*	Total

Note:

(1) Payment alone will not accrue any right to allottee.

(2) Notwithstanding any request of the allottee the payment, made by the allottee shall be first adjusted towards the interest due, if any, and the balance shall be adjusted towards the annual lease rent and the installment respectively.

(3) Allottee will pay GST by Reverse Charge Mechanism against Property. Authority's GST No: 09AAALN0120A1ZV

TRUE COPY

Book No - 414
 Ac No - 2152
 Date - 19/12/22

DEVENDRA NIGAM
 Senior Manager
 (Jal Outer Agency), NOIDA